Appendix- I

PART-II

TARIFF FILING FORMS (HYDRO)

Appendix-I PART-II

Checklist of Forms and other information/ documents for tariff filing for

Form No.	Title of Tariff Filing Forms (Hydro)	Tick
FORM- 1	Summary Sheet	
FORM-2	Details of COD, Type of hydro station, Normative Annual Plant Avaialbilty Factor(NAPAF)	
FORM-3	Salient Features of Hydroelectric Project	
FORM-4	Details of Foreign loans	
FORM- 4 A	Details of Foreign Equity	
FORM-5	Abstract of Admitted Capital Cost for the existing Projects	
FORM-5A	Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects	
FORM-5B	Break up of capital Cost	
FORM-5C	Break up of Project Cost for Plant and Equipment	
FORM-5D	Break-up of Construction/Supply/Service packages	
FORM-6	Financial Package upto COD	
FORM-7	Details of Project Specific Loans	
FORM- 8	Details of Allocation of corporate loans to various projects	
FORM-9	Statement of Additional Capitalisation after COD	
FORM- 9 A	Statement of Capital cost	
FORM- 9B	Statement of Capital Woks in Progress	
FORM-10	Financing of Additional Capitalisation	
FORM-11	Calculation of Depreciation Rate	
FORM-12	Statement of Depreciation	
FORM-13	Calculation of weighted average rate of interest on actual loan	
FORM-13A	Calcualtion of interest on Normative loan	
FORM-13B	Calculation of Interest on Working Capital	
FORM-14	Draw Down Schedule for Calculation of IDC & Financing Charges	
FORM- 14A	Actual cash expenditure	
FORM-15A	Calculation of Operation & Maintenance Expenses	
FORM-15B	Details of Operation & Maintenance Expenses	
FORM-16A	Deign energy and peaking capabilty (monthwise)- ROR with Pondage/Storgae type new stations	
FORM-16B	Deign energy and MW Continuous (monthwise)- ROR type new stations	
Other Information/ Documents		
Sl. No.	**Information/Document**	**Tick**
1	Certificate of incorporation, Certificate for Commencing Business, Memorandum of Association & Article of Association (for new station set up by a company making tariff application for the first time to CERC)	
2	Stationwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures on COD of the station and for the relevant years.	
3	Copies of relevant loan agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and Financial package.	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity	
6	Copies of the BPSA/PPA with the beneficiaries, if any	
7	Detailed note giving reasons of time and cost over run, if applicable.	
8	Any other relevant information (Please specify)	

Note:1. Electronic copy of the petition (in words format) and detailed calculation as per these formats (in excell format) and any other information submitted shall also be furnished in the form of CD/Floppy disc .

PART-II
FORM- 1

Summary Sheet

Name of the Company _____
Name of the Power Station : _____
Region **State** **District**

(Rs. in lacs)

S.No.	Particulars	Form No.	Existing '2004-05	2009-10	2010-11	2011-12	2012-13	2013-14
1	2		3	4	5	6	7	8
1	Depreciation							
2	Interest on Loan							
3	Return on Equity[1]							
4	Interest on Working Capital							
5	O & M Expenses							
	Total							

[1] Details of calculations, considering equity as per regulation, to be furnished.

PETITIONER

PART-II
FORM-2

Details of COD, Type of hydro station, Normative Annual Plant Avaialbilty Factor(NAPAF) & Other normative parameters considered for tariff calculation

NAME OF COMPANY:

NAME OF POWER STATION :

Sl. No.	Description		Year Ending March					
		As Existing					
		2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	Installed Capacity	MW					
2	Free power to home state	%					
3	Date of commercial operation						
	Unit-1						
	Unit-2						
	Unit-3						
4	Type of Station						
	a) Surface/underground						
	b) Purely ROR/ Pondage/Storage						
	c) Peaking/non-peaking						
	d) No. of hours of peaking						
	e) Overload capacity(MW) & period						
5	Type of excitation						
	a) Rotaing exciters on generator						
	b) Static excitation						
6	Design Energy (Annual)[1]	Gwh					
7	Auxiliary Consumption including Transformation losses	%					
8	Normative Plant Availabilty Factor (NAPAF)						
9.1	Maintenance Spares for WC	% of O&M					
9.2	Recievables for WC	in Months					
9.3	Base Rate of Return on Equity	%					
9.4	Tax Rate[2]	%					
9.5	Prime lending Rate of SBI as on _____.[3]	%					

[1] Monthwise 10-day Design energy figures to be given separately with the petition.

[2] Tax rate applicable to the company for the year FY2008-09 should also be furnished.

[3] Mention relevant date

PETITIONER

PART-II
FORM-3

Salient Features of Hydroelectric Project

NAME OF COMPANY:
NAME OF POWER STATION:

1. Location	
State/Distt.	
River	
2. Diversion Tunnel	
Size, shape	
Length (M)	
3. Dam	
Type	
Maximum dam height (M)	
4. Spillway	
Type	
Crest level of spillway (M)	
5. Reservoir	
Full Reservior Level (FRL) (M)	
Minimum Draw Down Level (MDDL) (M)	
Live storage (MCM)	
6. Desilting Chamber	
Type	
Number and Size	
Particle size to be removed(mm)	
7. Head Race Tunnel	
Size and type	
Length (M)	
Design discharge(Cumecs)	
8. Surge Shaft	
Type	
Diameter (M)	
Height (M)	
9. Penstock/Pressure shafts	
Type	
Diameter & Length (M)	
10. Power House	
Installed capacity (No of units x MW)	
Type of turbine	
Rated Head(M)	
Rated Discharge(Cumecs)	
Head at Full Reservoir Level (M)	
Head at Minimum Draw down Level (M)	
MW Capability at FRL	
MW Capability at MDDL	
11. Tail Race Tunnel/Channel	
Diameter (M) , shape	
Length (M)	
Minimum tail water level (M)	
12. Switchyard	
Type of Switch gear	
No. of generator bays	
No. of Bus coupler bays	
No. of line bays	

Note: Specify limitation on generation during specific time period(s) on account of restrictions on water use due to irrigation, drinking water, industrial, environmental considerations etc.

PETITIONER

PART-II
FORM- 4

Details of Foreign loans

(Details only in respect of loans applicable to the project under petition)

Name of the Company _____
Name of the Power Station _____
Exchange Rate at COD _____
Exchange Rate as on 31.03.2009 _____

(Amount in lacs)

Sl.	Financial Year (Starting from COD)	Year 1				Year 2				Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	Currency1[1]												
A.1	At the date of Drawl[2]												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging3												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	Currency2[1]												
A.1	At the date of Drawl[2]												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging3												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	Currency3[1] & so on												
A.1	At the date of Drawl[2]												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging3												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												

[1] Name of the currency to be mentioned e.g. US $, DM, etc. etc.
[2] In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given.
[3] Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given.
[4] Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

Petitioner

PART-II
FORM- 4 A

Details of Foreign Equity

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Company _____
Name of the Power Station _____
Exchange Rate on date/s of infusion _____
_____

(Amount in lacs)

Sl.	Financial Year	Year 1				Year 2				Year 3 and so on			
	1	2	3	4	5	6	7	8	9	10	11	12	13
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	Currency1[1]												
A.1	At the date of infusion[2]												
2													
3													
4													
B	**Currency2[1]**												
1													
2													
3													
	Currency3[1]												
A.1	At the date of infusion[2]												
2													
3													
4													
B	**Currency4[1] & so on**												
1	At the date of infusion[2]												
2													
3													

[1] Name of the currency to be mentioned e.g. US $, DM, etc. etc.

[2] In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given.

Petitioner

PART-II

FORM-5

Abstract of Admitted Capital Cost for the existing Projects

Name of the Company :	'_____
Name of the Power Station :	_____
Capital Cost as admitted by CERC	
Capital cost admitted as on_____	
(Give reference of the relevant CERC Order with Petition No. & Date)	
Foreign Component, if any (In Million US $ or the relevant Currency)	
Domestic Component (Rs. Cr.)	
Foreign Exchange rate considered for the admitted Capital cost	
Hedging cost, if any, considered for the admitted Capital cost	
Total Capital cost admitted (Rs. Cr)	

PETITIONER

PART-II
FORM-5A

Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Company : _____

Name of the Power Station : _____

New Projects
Capital Cost Estimates

Board of Director/ Agency approving the Capital cost estimates:		
Date of approval of the Capital cost estimates:		
	Present Day Cost	**Completed Cost**
Price level of approved estimates	As of End of _____Qtr. Of the year _____	As on Scheduled COD of the Station
Foreign Exchange rate considered for theCapital cost estimates		
Capital Cost excluding IDC & FC		
Foreign Component, if any (In Million US $ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost excluding IDC, FC, FERV & Hedging Cost (Rs. Cr)		
IDC, FC, FERV & Hedging Cost		
Foreign Component, if any (In Million US $ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Total IDC, FC, FERV & Hedging Cost (Rs.Cr.)		
Rate of taxes & duties considered		
Capital cost Including IDC, FC, FERV & Hedging Cost		
Foreign Component, if any (In Million US $ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
Capital cost Including IDC & FC (Rs. Cr)		
Schedule of Commissioning		
COD of Unit-I/Block-I		
COD of Unit-II/Block-II		

COD of last Unit/Block		

Note:
1. Copy of approval letter should be enclosed.
2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable
3. Details of IDC & Financing Charges are to be furnished as per FORM-14.

PETITIONER

PART-II
FORM-5B

Break up of Capital cost for hydro power generating station

NAME OF COMPANY:
NAME OF POWER STATION:

(Rs. in crore)

Sl. No.	Head of works	Original cost as approved by Authority	Actual capital expenditure as on COD	Liabilties/provisions	Variation (3 4-5)	Reasons for Variation	Admitted cost
1	2	3	4		5	6	7
1.0	**Infrastructure Works**						
1.1	Preliminary including Development						
1.2	Land						
1.3	Buildings						
1.4	Township						
1.5	Maintenance						
1.6	Tools & Plants						
1.7	Communication						
1.8	Environment & Ecology						
1.9	Losses on stock						
1.10	Receipt & Recoveries						
1.11	**Total (Infrastructure works)**						
2.0	**Major Civil Works**						
2.1	Dam, Intake & Desilting Chambers						
2.2	HRT, TRT, Surge Shaft & Pressure shafts						
2.3	Power Plant civil works						
2.4	Other civil works (to be specified)						
2.5	**Total (Major Civil Works)**						
3.0	**Hydro Mechanical equipments**						

4.0	**Plant & Equipment**						
4.1	Initial spares of Plant & Equipment						
4.2	**Total (Plant & Equipment)**						
5.0	**Taxes and Duties**						
5.1	Custom Duty						
5.2	Other taxes & Duties						
5.3	**Total Taxes & Duties**						
6.0	**Construction & Pre-commissioning expenses**						
6.1	Erection, testing & commissioning						
6.2	Construction Insurance						
6.3	Site supervision						
6.4	**Total (Const. & Pre-commissioning)**						
7.0	**Overheads**						
7.1	Establishment						
7.2	Design & Engineering						
7.3	Audit & Accounts						
7.4	Contingency						
7.5	Rehabilitation & Resettlement						
7.6	**Total (Overheads)**						
8.0	**Capital Cost without IDC, FC, FERV & Hedging Cost**						
9.0	**IDC, FC, FERV & Hedging Cost**						
9.1	Interest During Construction (IDC)						
9.2	Financing Charges (FC)						
9.3	Foreign Exchange Rate Variation (FERV)						
9.4	Hedging Cost						
9.5	**Total of IDC, FC, FERV & Hedging Cost**						
10.0	**Capital cost including IDC, FC, FERV & Hedging Cost**						

Note:

1. In case of time & Cost over run, a detailed note giving reasons of such time and cost over run should be submitted clearly bringing out the agency responsible and whether such time & cost over run was beyond the control of the generating company.

PETITIONER

PART-II
FORM- 5C

Break up of Capital Cost for Plant & Equipment

NAME OF COMPANY:
NAME OF POWER STATION:

(Rs. in crore)

Sl. No.	Head of works	Original Cost as approved by Authority	Cost on COD	Variation	Reasons for variation	Admitted cost
1	2	3	4	5	6	7
1.0	**Generator, turbine & Acessories**					
1.1	Generator package					
1.2	Turbine package					
1.3	Unit control Board					
1.4	C&I package					
1.5	Bus Duct of GT connection					
1.6	**Total (Generator, turbine & Acessories)**					
2.0	**Auxiliary Electrical Equipment**					
2.1	Step up transformer					
2.2	Unit Auxiliary Transformer					
2.3	Local supply transformer					
2.4	Station transformer					
2.5	SCADA					
2.6	Switchgear, Batteries, DC dist. Board					
2.7	Telecommunication equipment					
2.8	Illumination of Dam, PH and Switchyard					
2.9	Cables & cable facilities, grounding					
2.10	Diesel generating sets					
2.11	**Total (Auxiliary Elect. Equipment)**					

3.0	**Auxiliary equipment & services for power station**					
3.1	EOT crane					
3.2	Other cranes					
3.3	Electric lifts & elevators					
3.4	Cooling water system					
3.5	Drainage & dewatering system					
3.6	Fire fighting equipment					
3.7	Air conditioning, ventilation and heating					
3.8	Water supply system					
3.9	Oil handling equipment					
3.10	Workshop machines & equipment					
3.11	**Total (Auxiliary equipt. & services for PS)**					
4.0	**Switchyard package**					
5.0	**Initial spares for all above equipments**					
6.0	**Total Cost (Plant & Equipment) excluding IDC, FC, FERV & Hedging Cost**					
7.0	**IDC, FC, FERV & Hedging Cost**					
7.1	Interest During Construction (IDC)					
7.2	Financing Charges (FC)					
7.3	Foreign Exchange Rate Variation (FERV)					
7.4	Hedging Cost					
7.5	**Total of IDC, FC, FERV & Hedging Cost**					
8.0	**Total Cost (Plant & Equipment) including IDC, FC, FERV & Hedging Cost**					

PETITIONER

PART-II
FORM-5D

Break-up of Construction/Supply/Service packages

Name of the Company : _____

Name of the Power Station : _____

Sl.No.	Name/No. of Construction / Supply / Service Package	Scope of works (in line with head of cost break-ups as applicable)	Whether awarded through ICB/DCB/ Depatmentally/ Deposit Work	No. of bids received	Date of Award	Date of Start of work	Date of Completion of Work	Value of Award[1] in (Rs. Cr.)	Firm or With Escalation in prices	Actual expenditure till the completion or up to COD whichever is earlier(Rs.Cr.)	Taxes & Duties and IEDC	IDC, FC, FERV & Hedging cost	Total (11+12 +13)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

[1] If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separatly alongwith the currency, the exchange rate and

PETITIONER

PART-II
FORM- 6

Financial Package upto COD

Name of the Company _____
Name of the Power Station _____
Project Cost as on COD[1] _____
Date of Commercial Operation of the Station[2] _____

(Amount in lacs)

	Financial Package as Approved		Financial Package as on COD		As Admitted on COD	
	Currency and Amount[3]		Currency and Amount[3]		Currency and Amount[3]	
1	2	3	4	5	6	7
Loan-I	US $	200m				
Loan-II						
Loan-III						
and so on						
Equity-						
Foreign						
Domestic						
Total Equity						
Debt : Equity Ratio						

[1] Say US $ 200m + Rs.400 Cr or Rs.1360 Cr including US $200m at an exchange rate of 1US $=Rs.48/-

[2] Date of Commercial Operation means Commercial Operation of the last unit

[3] For example : US $, 200M etc.etc

Petitioner

PART-II
FORM- 7

Details of Project Specific Loans

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan[1]						
Currency[2]						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD [3,4,5,13,15]						
Interest Type[6]						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest[7]						
Margin, if Floating Interest[8]	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any Caps/Floor[9]						
If above is yes,specify caps/floor						
Moratorium Period[10]						
Moratorium effective from						
Repayment Period[11]						
Repayment effective from						
Repayment Frequency[12]						
Repayment Instalment[13,14]						
Base Exchange Rate[16]						
Are foreign currency loan hedged?						
If above is yes,specify details[17]						

[1] Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

[2] Currency refers to currency of loan such as US$, DM, Yen,Indian Rupee etc.

[3] Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

[4] Where the loan has been refinanced, details in the Form is to be given for the loan refinaced. However, the details of the original loan is to be given seperately in the same form.

[5] If the Tariff in the petition is claimed seperately for various units, details in the Form is to be given seperately for all the units in the same form.

[6] Interest type means whether the interest is fixed or floating.

[7] Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

[8] Margin means the points over and above the floating rate.

[9] At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

[10] Moratorium period refers to the period during which loan servicing liability is not required.

[11] Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

[12] Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

[13] Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayement may also be given seperately

[14] If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished seperately.

[15] In case of Foreign loan,date of each drawal & repayment alongwith exchange rate at that date may be given.

[16] Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

[17] In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

[18.] At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately

[19.] At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Petitioner

PART-II

FORM- 8

Details of Allocation of corporate loans to various projects

Name of the Company _____

Name of the Power Station _____

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Remarks
1	2	3	4	5	6	7
Source of Loan[1]						
Currency[2]						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD [3,4,5,13,15]						
Interest Type[6]						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest[7]						
Margin, if Floating Interest[8]						
Are there any Caps/Floor[9]	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes,specify caps/floor						
Moratorium Period[10]						
Moratorium effective from						
Repayment Period[11]						
Repayment effective from						
Repayment Frequency[12]						
Repayment Instalment[13,14]						
Base Exchange Rate[16]						
Are foreign currency loan hedged?						
If above is yes,specify details[17]						
	Distribution of loan packages to various projects					
Name of the Projects						Total
Project 1						
Project 2						
Project 3 and so on						

[1] Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

[2] Currency refers to currency of loan such as US$, DM, Yen,Indian Rupee etc.

[3] Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

[4] Where the loan has been refinanced, details in the Form is to be given for the loan refinaced. However, the details of the original loan is to be given seperately in the same form.

[5] If the Tariff in the petition is claimed seperately for various units, details in the Form is to be given seperately for all the units in the same form.

[6] Interest type means whether the interest is fixed or floating.

[7] Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

[8] Margin means the points over and above the floating rate.

[9] At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

[10] Moratorium period refers to the period during which loan servicing liability is not required.

[11] Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

[12] Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

[13] Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayement and its allocation may also be given seperately

[14] If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished seperately.

[15] In case of Foreign loan,date of each drawal & repayment alongwith exchange rate at that date may be given.

[16] Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

[17] In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

[18.] At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately

[19.] At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

PETITIONER

PART-II
FORM-9

Statement of Additional Capitalisation after COD

Name of the Company :

Name of Power Station:

COD :

Sl.No	Year	Work/Equipment added after COD up to Cut off Date/ Beyond Cut off Date	Work/Equipment added after COD and Beyond Cut off Date	Amount Capitalised/ Proposed to be Capitalised	Whether equipment has been insured & amount claimed from insurance proceeds	Regulation under which claimed	Justification	Admitted Cost[1]
1	2	3	4	5	6	7	8	9
	Total							

[1] In case of the project has been completed and any tariff notification(s) has already been issued in the past by Govt. of India, fill column 9 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order)

Note:
1. Fill the form in chronological order year wise along with detailed justificatgion clearly bringing out the necessity and the benefits accruing to the beneficiaries.
2. In case initial spares are purcahsed alongwith any equipment , then the cost of such spares should be indicated separately,e.g. Rotor- 50 Crs. Initial spares - 5 Crs.

PETITIONER

PART-II
FORM- 9 A

Name of the Company
Name of the Power Station

Statement of Capital cost

(To be given for relevant dates and year wise)

		As on relevant date.[1]
A	**a)** Opening Gross Block Amount as per books	
	b) Amount of capital liabilities in A(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) abo	
B	**a)** Addition in Gross Block Amount during the period	
	b) Amount of capital liabilities in B(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) abo	
C	**a)** Closing Gross Block Amount as per books	
	b) Amount of capital liabilities in C(a) above	
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above	
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) abo	

1 Relevant date/s means date of COD of unit/s,station and financial year start date and end date

PETITIONER

PART-II
FORM- 9B

Name of the Company
Name of the Power Station

Statement of Capital Woks in Progress

(To be given for relevant dates and year wise)

		As on relevant date.[1]
A	a) Opening CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
B	a) Addition/Adjustment in CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
C	a) Capitalization/Transfer to Fixed asset of CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
D	a) Closing CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	

1 Relevant date/s means date of COD of unit/s,station and financial year start date and end date

PETITIONER

PART-II
FORM- 10

Financing of Additional Capitalisation

Name of the Company _____
Name of the Power Station _____
Date of Commercial Operation _____

(Amount in lacs)

	Actual					Admitted				
Financial Year (Starting from COD)	**Year1**	**Year2**	**Year3**	**Year4**	**Year 5 & So on**	**Year1**	**Year2**	**Year3**	**Year4**	**Year 5 & So on**
1	**2**	**3**	**4**	**5**	**6**	**7**	**8**	**9**	**10**	**11**
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan[2]										
Equity										
Internal Resources										
Others										
Total										

[1] Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.
[2] Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevent.

PETITIONER

PART-II
FORM- 11

Calculation of Depreciation Rate

Name of the Company
Name of the Power Station

(Amount in lacs)

Sl. no.	Name of the Assets[1]	Gross Block as on 31.03.2009 or as on COD, whichever is later and subsequently for each year therafter upto 31.3.14	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.14
	1	2	3	4= Col.2 X Col.3
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
18				
19				
20				
21				
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32				
	TOTAL			
	Weighted Average Rate of Depreciation (%)			

[1] Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

PETITIONER

PART-II
FORM- 12

Statement of Depreciation

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Financial Year	**Upto 2000-01[1]**	**2001-02**	**2002-03**	**2003-04**	**2004-05**	**2005-06**	**2006-07**	**2007-08**	**2008-09**	**2009-10**	**2010-11**	**2011-12**	**2012-13**	**2013-14**
1	**2**	**3**	**4**	**5**	**6**	**7**	**8**	**9**	**10**	**11**	**12**	**13**	**14**	**15**
Depreciation on Capital Cost														
Depreciation on Additional Capitalisation														
Amount of Additional Capitalisation														
Depreciation Amount														
Detail of FERV														
Amount of FERV on which depreciation charged														
Depreciation amount														
Depreciation recovered during the Year														
Advance against Depreciation recovered during the Year														
Depreciation & Advance against Depreciation recovered during the year														
Cumulative Depreciation & Advance against Depreciation recovered upto the year														

[1] If the tariff for the period 2004-09 was not ordered by the Commission, Depreciation recovered in Tariff upto 2004-09 to be furnished with yaerwise details in the same form seperately with supporting details..
[2] In case of details of FERV and AAD, give information for the applicable period.

PETITIONER

PART-II
FORM- 13

Calculation of Weighted Average Rate of Interest on Actual Loans[1]

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Sl. no.	Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
	Loan-1						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Loan-2						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Loan-3 and so on						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Total Loan						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Interest on loan						
	Weighted average Rate of Interest on Loans						

[1] In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculations in Orginal currency is also to be furnished seperately in the same form.

PETITIONER

PART-II
FORM- 13A

Calculation of Interest on Normative Loan

Name of the Company _____
Name of the Power Station _____

(Amount in lacs)

Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7
Gross Normative loan - Opening						
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						
Increase/Decrease due to ACE during the Year						
Repayments of Normative Loan during the year						
Net Normative loan - Closing						
Average Normative Loan						
Weighted average Rate of Interest of actual Loans						
Interest on Normative loan						

PETITIONER

PART-II

FORM- 13B

Calculation of Interest on Working Capital

Name of the Company _____

Name of the Power Station _____

(Amount in lacs)

Sl. No.	Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
1	Maintenance Spares						
2	Recievables						
3	O&M Expenses						
4	Total Working Capital						
5	Rate of Interest						
6	**Interest on Working Capital**						

PETITIONER

PART-II
FORM- 14

Name of the Company
Name of the Power Station

Draw Down Schedule for Calculation of IDC & Financing Charges

(Amount in Lacs)

Sl. No.	Draw Down Particulars	Quarter 1			Quarter 2			Quarter n (COD)		
		Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee
1	**Loans**									
1.1	**Foreign Loans**									
1.1.1	**Foreign Loan 1**									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.2	**Foreign Loan 2**									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.3	**Foreign Loan 3**									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.4	- -									
	- -									
	- -									
1.1	**Total Foreign Loans**									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.2	**Indian Loans**									
1.2.1	**Indian Loan 1**									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.2	**Indian Loan 2**									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.3	**Indian Loan 3**									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.4	- -	--	--		--	--		--	--	
	- -	--	--		--	--		--	--	
	- -	--	--		--	--		--	--	
1.2	**Total Indian Loans**									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1	**Total of Loans drawn**									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
2	**Equity**									
2.1	**Foreign equity drawn**									
2.2	**Indian equity drawn**	--	--		--	--		--	--	
	Total equity deployed									

Note: 1. Drawal of debt and equity shall be **on paripassu basis quarter wise** to meet the commissioning schedule. Drawal of higher equity in the beginning is permissible.

2. Applicable interest rates including reset dates used for above computation may be furnished separately

3. In case of multi unit project details of capitalization ratio used to be furnished.

PETITIONER

PART-II
FORM- 14A

Name of the Company
Name of the Power Station

Actual cash expenditure

	Quarter-I	Quarter-II	Quarter-III	Quarter-n (COD)
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished

Petitioner

PART-II
FORM-15A

CALCULATION OF OPERATION AND MAINTENANCE EXPENSES

Name of the Company:
Name of the Power station:

(Rs lakhs)

	2003-04	2004-05	2005-06	2006-07	2007-08	2003-04 to 2007-08	2008-09	2009-10	2009-10 with salary hike	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8	9	10	11	12	13	14
CASE I: O&M data available for 2003-04 to 2007-08													
(Base O&M on the basis of actual data)													
A) Total O&M Expenses													
B) Abnormal O&M expenses*													
- Additional security expenses													
- Siltation													
- Over staffing													
- Any Other (Specify)													
C) (A-B)	P1	P2	P3	P4	P5	A	P6	P7	P8	P9	P10	P11	P12
Calculation of avg. normalized O&M at 2007-08 price level	$(P1) X (Esc.)^4$	$(P2) X (Esc.)^3$	$(P3) X (Esc.)^2$	(P1) X (Esc.)	(P5)	Average (P1 --- P5)	A x (Esc)	$A x (Esc)^2$	[(P7x.35x.5) + P7]	P8 x (Esc)	$P8 x (Esc)^2$	$P8 x (Esc)^3$	$P8 x (Esc)^4$
Esclanation rate (Esc) %	5.17	5.17	5.17	5.17	5.17		5.72	5.72	5.72	5.72	5.72	5.72	
CASE II: New stations for which O&M data for 2003-04 to 2007-08 is not available													
Year of Commissioning													
Calculation of Base O&M**		N1	N2	N3	N4	N	N5	N6		N7	N8	N9	N10
Assuming year of Commissioning 2004-05*		Project cost X.02 X No. DAYS / 365	$N1 x (Esc)^2$	N1 x (Esc)	N4	Average (N1 --- N4)	N x (Esc)	$N x (Esc)^2$		$N x (Esc)^3$	$N x (Esc)^4$	$N x (Esc)^5$	$N x (Esc)^6$

CASE I
* Abnormal O&M expenses such as:
- Security expenses on account of insurgency (other than normal security)
- Due to abnormal siltation

CASE II
** Esclanation for new station during 2005-06 will be on pro data basis
- P1, P2,...,P5 are the actual O&M expenses claimed in the year 2003-04, 2004-05,.....,2007-08 respectively.

PETITIONER

PART-II

DETAILS OF OPERATION AND MAINTENANCE EXP **FORM 15B**

Name of the Company :
Name of the Power Station :

(Rs. In Lacs)

	ITEMS	2003-04	2004-05	2005-06	2006-07	2007-08
	1	2	3	4	5	6
(A)	**Breakup of O&M expenses**					
1	Consumption of Stores and Spares					
2	Repair and Maintenance					
3	Insurance					
4	Security					
5	**Administrative Expenses**					
a	Rent					
b	Electricity Charges					
c	Traveling and conveyance					
d	Communication expenses					
e	Advertising					
f	Foundation laying and inauguration					
g	Donations					
h	Entertainment					
	Sub-Total (Administrative Expenses)					
6	**Employee Cost**					
a	Salaries, wages and allowances					
b	Staff welfare expenses					
c	Productivity linked incentive					
d	Expenditure on VRS					
e	Ex-gratia					
	Sub-Total (Employee Cost)*					
7	loss of store					
8	Provisions					
9	Corporate office expenses allocation					
10	Others (Specify items)					
11	Total (1 to 10)					
12	Revenue/ Recoveries, if any					
13	Net Expenses					
(B)	Details of number of Employees					
	I) Executives					
	ii) Non-Executives					
	iii) Skilled					
	iv) Non-Skilled					
	Total					
Notes						

I.) The methodology of allocation of corporate expenses to various functional activities and allocation of Corporate expenses pertaining to power generation to each operating stations and stations under construction should be clearly specified.

II.) An annual increase in O&M expenses under a given head in excess of 20 percent should be explained with proper justification.

III.) The data should be based on audited balance sheets.

IV) Details of arrears, if any pertaining to period prior to the year 2003-04 should be mentioned separately.

V) No. of employees opting for VRS during each year should be indicated.

VI) Details of abnormal expenses, if any shall be furnished separately.

VII) The monthwise provisions made in the employee cost during 2006-07 and 2007-08 towards wage revision/arrears shall be provided seprateley.

	DETAILS OF RUNNING EXPENSES (At Corporate Level)					
					(Rs. In Lacs)	
Sl.No.	ITEMS	**2003-04**	**2004-05**	**2005-06**	**2006-07**	**2007-08**
1	2	3	4	5	6	7
(A)	**Breakup of corporate expenses (Aggregate at Comp. level)**					
1	Employee expenses					
a	Salaries, wages and allowances					
b	Staff welfare expenses					
c	Productivity linked incentive					
d	Expenditure on VRS					
e	Ex-gratia					
2	**Administrative Expenses**					
a	Repair and maintenance					
b	Training and Recruitment					
c	Communication					
d	Traveling & Conveyance					
e	Rent					
f	Others (Specify items)					
	Sub - Total (Administrative Expenses)					
3	Security					
4	Donations					
5	Provisions					
6	Others (specify items)					
7	Total (1 to 6)					
8	Less recoveries (if any)					
9	Net Corporate Expenses (Aggregate)					
(B)	**Allocation of Corporate Expenses to various Functional Activities like**					
1	Power Generation					
2	Project management/Projects under Construction					
3	Consultancy Business					
4	Any other					
	Note: Heads indicated above are illustrative. Generating companies may furnish the allocations in different functional activities suited to their company.					
(C)	**Allocation of Corporate Expenses relating to functional activity of power Generation to various generating stations**					
1	Generating station 1					
2	Generating station 2.					
3	Generating station 3					
	Total					
(D)	**Details of number of Employees**					
	I) Executives					
	ii) Non-Executives					
	iii) Skilled					
	iv) Non-Skilled					
	Total					

I.) An annual increase in O&M expenses under a given head in excess of 20 percent should be explained with proper justification.

II.) The data should be based on audited balance sheets.

III) Details of arrears, if any pertaining to period prior to the year 2003-04 should be mentioned separately.

IV) No. of employees opting for VRS during each year should be indicated.

V) Details of abnormal expenses, if any shall be furnished separately.

VI) The monthwise provisions made in the employee cost during 2006-07 and 2007-08 towards wage revision/arrears shall be provided seprateley.

PETITIONER

PART-II
Form-16A

Design energy and peaking capabilty (monthwise)- ROR with Pondage/Storgae type new stations

Generating Company……

Name of Hydro-electric Generating Station : ……

Installed Capcity : No of units X .MW=

Month		Design Energy* (MUs)	Designed Peaking Capability (MW)*
April	I		
	II		
	III		
May	I		
	II		
	III		
June	I		
	II		
	III		
July	I		
	II		
	III		
August	I		
	II		
	III		
September	I		
	II		
	III		
October	I		
	II		
	III		
November	I		
	II		
	III		
December	I		
	II		
	III		
January	I		
	II		
	III		
February	I		
	II		
	III		
March	I		
	II		
	III		
Total			

*As per DPR/TEC of CEA dated……

Note :

Specify the number of peaking hours for which station has been designed.

PETITIONER

PART-II

Form-16B

Design energy and MW Continuous (monthwise)- ROR type stations

Generating Company……

Name of Hydro-electric Generating Station : …….

Installed Capcity : No of units X .MW=

Month	Design Energy* (MUs)	MW continuous*
April	I	
	II	
	III	
May	I	
	II	
	III	
June	I	
	II	
	III	
July	I	
	II	
	III	
August	I	
	II	
	III	
September	I	
	II	
	III	
October	I	
	II	
	III	
November	I	
	II	
	III	
December	I	
	II	
	III	
January	I	
	II	
	III	
February	I	
	II	
	III	
March	I	
	II	
	III	
Total		

*As per DPR/TEC of CEA dated……

PETITIONER